

RAJYA SABHA

Thursday, the 24th March, 1971/the 4th
Chaitra 1893 (Saka)

The House met at eleven of the clock,
MR. CHAIRMAN in the Chair.

INTRODUCTION OF NEW MINISTERS

THE MINISTER OF STATE IN THE
DEPARTMENT OF PARLIAMENTARY
AFFAIRS (SHRI OM MEHTA) : Mr.
Chairman, Sir, I introduce Sardar Swaran
Singh, my most respected colleague, the
Minister of External Affairs, Prof. Sher
Singh, the Minister of Communications,
and the Deputy Minister in the Ministry
of Health and Family Planning, Mr. A.K.
Kisku.

MR. CHAIRMAN : Calling Attention.

REFERENCE TO BALLOT PAPERS ALLEGED TO HAVE BEEN FOUND AT CHANDIGARH

डा० भाई महावीर (दिल्ली) : श्रीमन्, आज की
बहस शुरू करने से पहले मैं आपकी इजाजत
चाहता हूँ। मैं एक महत्वपूर्ण विषय की तरफ
सदन का ध्यान खींचना चाहता हूँ। आज के
समाचार-पत्र में भी यह दिया है और यह कोई
मामूली विषय नहीं है जिसको कोई दबाने की
कोशिश करे। आज के समाचार पत्र में दिया
है कि चंडीगढ़ में नौक वोट पेपर्स पाए गए।
यह सवाल ऐसा है जिसके ऊपर सारे देश के
सारे लोकतन्त्र के प्रविष्य पर असर पड़ता है...

(Interruptions)

MR. CHAIRMAN : I am considering
this matter. I do not allow it.

डा० भाई महावीर : आप अलाऊ नहीं करते
हैं तो हम इस तरह से हाउस का काम नहीं
चलाने देंगे। श्रीमन् ये व्हाइट पेपर्स हैं जो हजारों
और लाखों में वहाँ पर बोरियों में भर कर रखे
हैं। ये कहाँ से आए, यह न इलेक्शन कमीशन
बता सकता है न कोई बता सकता है और कल
इसके बारे में सरका ध्यान नहीं देती तो...

MR. CHAIRMAN : No. I do not
allow it.

डा० भाई महावीर : श्रीमन्, कल भडारी जी
ने...

THE LEADER OF THE OPPOSITION
(SHRI M.S. GURUPADASWAMY) :
May I make a submission ?

SHRI A.G. KULKARNI (Maharashtra) :
On a point of order.

MR. CHAIRMAN : Yes, what is your
point of order?

डा० भाई महावीर : यह एक पार्टी के खिलाफ
नहीं है। ये यहाँ पर कुछ बेलट पेपर्स हैं, मैं
जानना चाहता हूँ...

What are these ? We place them here
on the Table so that the country knows and
the House knows what is going on.

SHRI A.G. KULKARNI : On a point
of order.

MR. CHAIRMAN : What is your point
of order ?

SHRI A.G. KULKARNI : My point
of order is this. Dr. Bhai Mahavir, the Jan
Sangh Member, has brought some sheef
of papers. I do not know what they are.
They are actually trash . . .

(Interruption) I am making a point of
order . . .

SHRI AWADHESHWAR PRASAD
SINHA (Bihar) : All that he has said should
be expunged.

SHRI A.G. KULKARNI : . . . It is
reported in the press, and it is a fact, that
during elections in Delhi when some people
went to cast their vote the Jan Sangh people
who were posted on the booths would not
allow them in. But if he said that he was
going to vote for the Jan Sangh he was
admitted in . . . (Interruption). When the
new list of voters came the Jan Sangh people
said that they would not allow them to vote
because their names were not there but
when he said that he was going to vote for